

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 309 OF 2017**

**Dated: 2<sup>nd</sup> May, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of :**

**Jala Shakti Ltd. ...Appellant(s)**

**Vs.**

**Himachal Pradesh Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Ms. Aanchal Arora

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R-1

Mr. Anand K. Ganesan  
Ms. Swapna Seshadri for R-2

**ORDER**

Learned counsel for the appellant seeks three weeks time to file rejoinder. He may file the same on or before 24.05.2018 after serving copy on the other side.

List the matter on **31.07.2018.**

**(Justice N. K. Patil)  
Judicial Member**

*ts/mk*

**(I.J. Kapoor)  
Technical Member**